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Shri M. V. Krishnappa: The name itself indicates that the SISMA formula is only for South India—South Indian Sugar Manufacturers' Association Formula. For North India it is different.

Oral Answers

Shri Ranga: Is it not a fact that when the late Shri Kidwai was alive, he gave an undertaking at a meeting of all the interests concerned in this industry that he would try to apply the SISMA formula to the rest of India also with suitable modifications? What is the action taken in it?

Shri A. P. Jain: A corresponding formula has been worked out for the rest of the country and that formula is being implemented.

Shri Jhunjhunwala: What is the margin of profit to the cultivator at this price?

Shri A. P. Jain: The figures of the cost of production have not been finally worked out. A scheme for finding out the cost of production of sugarcane in different States was initiated in 1954. It has worked since then, but the period that has elapsed is not sufficient to give any firm data.

Shri Tangamani: May we know if the SISMA formula is being strictly applied to the sugarcane planters in South India?

Shri M. V. Krishnappa: Yes, it is being applied.

श्री सिहासन सिह: जो सरकारी फार्म हैं, जिन पर ईख बाई जाती है, उन पर कास्ट शाफ प्रोडक्शन की जो दर हैं, क्या सरकार ने उसका ध्रनमान लगाया है ?

Shri A. P. Jain: This question of working out the cost relates to the fields of the farmers, and the scheme is based upon making an assessment of the cost of production in the fields of the farmers.

श्री सिंहासन सिंह : मैं जानना चाहता हूं कि सरकार ने भ्रपने फार्मी पर किवना भ्रनुमान लगाया है। सरकार क श्रपने फार्मी पर कास्ट भ्राफ प्रोडक्शन तो कम होना चाहिए। स्या उस ने कमी इस का अनुमान लगाया है?

Shri A. P. Jain: They are experimental farms or demonstration farms. They are not commercial farms in the strict sense.

Buckingham Canal

*453. Shri T. B. Vittal Rao: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 566 on the 28th November, 1956 and state:

- (a) whether the technical investigations by the Governments of Madras and Andhra of the proposal towiden Buckingham Canal with a view to make it navigable by motor launches have since been completed;
- (b) whether Government have examined the same; and
- (c) if so, the nature of decision arrived at?

The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir): (a) The Government of Andhra have completed their technical investigations; the Madras Government have not yet done so.

- (b) The examination will be taken up as soon as the Madras Government's report is also received.
 - (c) Does not arise.

Shri T. B. Vittal Rao: May I know whether this technical investigation is being carried out for the whole length of the Canal measuring about 451 miles from Kakinada to beyond Madras or is confined only to the Canal between Vijayawada and Madras?

Shri Humayun Kabir: At the first stage the investigation is for the Buckingham Canal itself. It is only 260 miles and not 451 miles. It links up with some other canals in the Krishna and Godavari delta and goesto about 400 miles. The present investigation is for the Buckingham.

canal which is about 196 miles to the north of Madras. These two portions are under examination.

shri B. S. Murthy: May I know the reasons for the delay in the investigation by the Madras Government? May I know whether the investigation is now being carried out, or whether the Madras Government have not taken up the investigation as yet?

Shri Humayun Kabir: The matter was referred to the Madras and the Andhra Pradesh Governments. The Andhra Pradesh Government's report was received in February. The Madras Government have been reminded that the whole question is being held up pending their reply.

Shri T. B. Vittal Rao: May I know the portion which is being technically investigated by the Madras Government?

Shri Humayun Kabir: The portion which is within the Madras State.

Shri Pattabhi Raman: May I know whether in view of the importance of the project, the Union Government are taking any interest in that project?

Shri Humayun Kabir: If the Union Government had not taken interest in the project, the technical investigations would not have been undertaken. The entire expenses of the technical investigations have been met by the Union Government.

Shri Pattabhi Raman: Why not?

Shr! Humayun Kabir: I said that the Union Government are taking interest, and we have provided funds for the technical investigations.

Mr. Speaker: The Madras Government are delaying. That was what the Minister said.

Shri R. Ramanathan Chettiar: May I know whether it is not the policy

of the Government of India to improve the inland water system in the country, and if so, whether this scheme would be implemented during the course of the Second Five Year Plan?

Shri Pattabhi Raman: By the Centre

Shri Humayun Kabir: I have already stated that we are hoping to implement it during the Second Five Year Plan period; and a very comprehensive programme is already under consideration.

Shri B. S. Murthy: Is it not a fact that the portion of this canal which is in the Madras State is only 35 miles, and if so, why should the work on the canal be held up for the sake of the investigation on these 35 miles?

Shri Humayun Kabir: I do not think that that information is correct. The portion within the Madras State is 36 miles in the north and 64 miles in the south of the Madras City.

Shri Ranga: In view of the fact that it was because of the personal interest taken by the former Minister who was in charge of this particular department that even this much of progress was made, would the Minister be good enough to take advantage of the visit of the Chief Minister of Madras to Delhi and see that the matter is expedited?

The Minister of Transport and Communications (Shri Lai Bahadur Shastri): The Chief Minister of the Madras State will be coming here very soon in connection with the meeting of the National Development Council.

Shri Ranga: He is here.

Shri Lal Bahadur Shastri: No, he has left. If the hon. Member so desires, I shall have a personal discussion with him when he comes again to Delhi.